

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/7200/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the th 25 August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/6725 Dated the 23.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.08.2022 till the morning of 30.08.2022**, as prayed for. Further, the Addl. District & Sessions Judge, No. 2 and in her absence, the next senior most Judicial officer will remain in charge of your Court and office.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/7201/A, dated , 25-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)